

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI  
Smt.Fairoza Hanifsab Ukkali  
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI  
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 6/2015 (SETTLEMENT)		Narasimbachar.A.B Vs Puttashamachar.A.B	C.R.Balasubramanyam
2	R.A. 77/2019 (ARGUMENTS)		G.M.Venkatesh Vs G.T. Thimmappa	B Balaji
<b>ARGUMENTS BY ADV. APPLANT</b>				
3	O.S. 61/2017 (ARGUMENTS) IA/1/2017		K.G. Ramegowda Vs Kalandar Be	Nagaraju K C
<b>ARGUMENTS BY ADV. RESPONDENT</b>				
4	M.V.C. 624/2019 (ARGUMENTS)		Nagaraju Vs Chidanandamurthy A.C	K.C.Nageraja
5	R.A. 115/2019 (ARGUMENTS)		Raziya Begum Vs Abdul Jabbar	T H Kumar
6	O.S. 41/2019 (ISSUES)		Poornima Vs Govindappa	H.P.Nataraj
7	L.A.C. 170/2006 (ARGUMENTS)		Ramalingaiah Vs The special Land Acquisition officer	
8	R.A. 99/2019 (ARGUMENTS) IA/1/2019		Sannanarasaiah Vs Gangamma	H L Rajashekaraiah
9	O.S. 63/2020 (Written statement)		Jayamma Vs Jayamma	K G Narayana
10	O.S. 75/2020 (Written statement)		Narasimhaiah Vs Shivamma	K M Srinivas
<b>11.00 AM to 02.00PM</b>				
11	FDP 1/2018 (OBJECTIONS)		Shivamma Vs Lingamma	S Ranganatha
12	O.S. 27/2020 (SUMMONS)		Syed Pasha Vs Mustafa	Chintamani Ramasharma Balasubrahamanyam
13	R.A. 23/2020 (NOTICE)		Sharadamma Vs S. Shankarappa	B N Mangala
14	O.S. 67/2020 (NOTICE) IA/1/2020		Narasimhamurthy Vs Thopaiah	G H Ravi

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 79/2018 (EVIDENCE)		Shivarudramma <b>Vs</b> T G Ganganna	Arun C S
16	O.S. 55/2019 (EVIDENCE) IA/1/2019		T.R.Latha <b>Vs</b> Rajanna	N Sadashivaiah
17	O.S. 71/2019 (EVIDENCE) IA/1/2019		Venkatachalamma <b>Vs</b> Anusuyamma	S Ranganatha
18	O.S. 77/2019 (EVIDENCE)		M.N.Nandish <b>Vs</b> Jayamma	Nataraju.M.S
19	O.S. 89/2019 (EVIDENCE) IA/1/2019 IA/2/2019		G.A.Khadar Sab <b>Vs</b> The P.D.O. Byadagere Gramapanchayath	B V Nandeesh
20	O.S. 103/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Shankar <b>Vs</b> H.R.Chandrashekhar	Ksheerkumarswamy
21	O.S. 121/2019 (EVIDENCE)		Gangamma <b>Vs</b> Govindaiah	K M Srinivas
22	O.S. 131/2019 (EVIDENCE) IA/1/2019		Siddagangamma <b>Vs</b> Mahalingappa	Shanthagowda
<b>PLNTF EVIDENCE</b>				
23	O.S. 7/2019 (EVIDENCE) IA/1/2019		B H Lakshmaiah <b>Vs</b> Puttamma	H D Basavaiah
24	O.S. 17/2019 (EVIDENCE) IA/1/2019		Puttarangaiah <b>Vs</b> Siddagangaiah	Jagadeesh T N
25	O.S. 31/2019 (EVIDENCE)		Shivalingaiah <b>Vs</b> Jayamma	K S Jagannatha
26	O.S. 83/2019 (EVIDENCE)		T.A.Murthy <b>Vs</b> Kavitha B	R S Rajendraprasad
27	O.S. 21/2020 (EVIDENCE)		Shivamma <b>Vs</b> Virupakshaiah	K Borappa
28	O.S. 43/2020 (EVIDENCE) IA/1/2020 IA/2/2020		M C Gayithri <b>Vs</b> M C Shiva Kumar	K G Narayana
29	O.S. 125/2018 (AMENDMENT)		Krishna Bai <b>Vs</b> Dharm Singh	KRISHNAMURTHY NB
30	O.S. 45/2020 (S S TO DEFENDANTS)		G.B.Ramamurthy <b>Vs</b> Basavaraju	Thippeswamy R

Cases listed below are adjourned due to Covid 19

**PRL.SR.CIVIL JUDGE AND JMFC, GUBBI**  
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**Cause List Date: 07-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 648/2014 (NBW TO ACCUSED AND NOTICE TO SURETY)		Gubbi police station <b>Vs</b> Rajanna 30 years	
2	C.C. 564/2018 (NBW to Accused)		State By Gubbi Police <b>Vs</b> Krishnaiah Alias Kenchaian	APP. T.Rakhi
3	C.C. 687/2018 (For HBC)		State By Gubbi Police <b>Vs</b> Raju Alias Yarodu	APP. T.Rakhi
4	C.C. 68/2019 (NBW TO CWs)		State By Gubbi Police <b>Vs</b> Chethan G N	APP. T.Rakhi
5	C.C. 92/2019 (plea)		State By Gubbi Police <b>Vs</b> Santhosh Maruthi Naik	APP. T.Rakhi
6	C.C. 357/2016 (Witness summons to C/W)		State By Gubbi Police <b>Vs</b> Jayamma	APP. M.Muniraja
7	C.C. 529/2018 (Witness summons to C/W)		State By Gubbi Police <b>Vs</b> Ramanna	APP. T.Rakhi
8	C.C. 530/2018 (Witness summons to C/W)		State By Gubbi Police <b>Vs</b> Jabiulla	APP. T.Rakhi
9	C.C. 305/2019 (Witness summons to C/W)		State By Gubbi Police <b>Vs</b> Ramesh	APP. T.Rakhi
10	CrI.Misc. 5/2019 (ORDERS)		Mohamed Shafiulla <b>Vs</b> Nageena Sultana	K G Narayana

**Cases listed below are adjourned due to Covid 19**

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI  
Sri. Shivaraj  
ADDL. CIVIL JUDGE(SRDN) AND JMFC.GUBBI  
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 16/2016 (OBJECTIONS) IA/10/2019 IA/11/2019 IA/1/2016 IA/9/2019		T.S Mangala Vs T.S. Chandraiah @ Chandrashekaraiah	S.Sadashivappa
2	O.S. 31/2016 (CROSS OF PW1) IA/2/2016 IA/10/2019 IA/9/2019		G V Rajashekar Vs G V Shivaprakash	K V Sudarshankumar
<b>: Misc/0000007/2019</b>				
3	O.S. 60/2016 (OBJECTIONS) IA/7/2019 IA/1/2017 IA/3/2018 IA/5/2019		G V Pushpawathi Vs G V Shivaprakash	H L Rajashekaraiah
4	O.S. 6/2017 (SETTLEMENT)		Ranjith Vs Shivalingaiah	N A Chakravarthy
5	O.S. 34/2019 (CROSS OF PW1) IA/1/2019		Prema Vs Chandraiah	T S Basavaraju
6	O.S. 50/2019 (OBJECTIONS) IA/1/2019		Puttahanumaiah Vs Lakshamma	Shantharaju H G
7	M.C. 50/2019 (OBJECTIONS)		Swetha B.N. Vs Chandrashekar H.K.	S V Ravindranath Tagore
8	EX 199/2019 (ATTACHMENT WARRANT OF MOVABLES)		Pandurangaiah alias Pandurangegowda Vs Special Land Acquisition Officer	H N Devaraja
<b>( L.A.C./0000008/2017)</b>				
9	O.S. 24/2016 (AMENDMENT) IA/2/2016 IA/1/2016		M.S.Madhusree Vs M.B.Shivagangappa	N Basavaraj
10	O.S. 76/2017 (TO COMPLY ORDER)		B G Arasaraju Vs Kempaiah	Hemanna H M
11	EX 145/2018 (STEPS)		Lakshmiddevamma Vs Special Land Acquisition Officer	D M Boraiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	R.A. 60/2019 (STEPS)		INDRAMMA Vs DRAKSHAYANAMMA	HLS
13	O.S. 80/2019 (STEPS) IA/1/2019		Chandramma Vs Savithamma	S R Ramakrishnaiah
14	EX 158/2019 (STEPS)		Renukamma Vs The Manager, ICICI Lombard General Insurance Co.Ltd	Dakshinamurthy M
15	EX 10/2020 (STEPS)		Sharadamma Vs The Special land-acquisition Officer	D Manjunatha
16	O.S. 24/2020 (Written statement)		B Shivanna Vs Hanumanthaiah	Chintamani Ramasharma Balasubrahamanyam
17	O.S. 56/2020 (Written statement)		Nagaraju Vs Mullakattegowda	H N Devaraja
18	O.S. 66/2020 (STEPS) IA/1/2020		Ragini V Vs Gurulingaiah	N Sadashivaiah
19	O.S. 76/2020 (Written statement) IA/1/2020		T Manjunatha Vs Thimmarayappa	N R Chandrashekar
20	O.S. 78/2020 (Written statement)		Rathnamma Vs Doddathimmaiah	T B Vishwanath
<b>11.00 AM to 02.00PM</b>				
21	FDP 11/2019 (OBJECTIONS)		Yashoda Vs Bhagyamma	H.P.Nataraj
<b>( O.S./0000048/2014)</b>				
22	O.S. 174/2019 (OBJECTIONS) IA/1/2020		Krishnoji Rao Vs Gangamma	K G Narayana
23	R.A. 66/2019 (NOTICE)		Anitha Vs Girigowda	K M Srinivas
24	M.V.C. 312/2020 (NOTICE)		Ramesh M.B. Vs The Managing Director, K.S.R.T.C.	Siddalingappa I.B.
25	P and SC 2/2020 (NOTICE) IA/4/2020 IA/2/2020		Jayamma Vs R Vishala	Hemanna H M

**PRL-SR.CIVIL JUDGE AND JMFC, GUBBI**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	M.V.C. 859/2020 (APPEARANCE OF PARTY)		Seebanaiah Vs T.H.Krishnamurthy	Rangaswamy B N
27	M.A. 2/2020 (HEARING)		Preethi Vs H.P.Rajashekar	A.S.Shashidhara
28	L.A.C. 165/2016 (EVIDENCE)		Assist. commissioner Land Acquisition Vs Chekkellamma	
29	M.C. 80/2017 (EVIDENCE) IA/1/2019		B.H.Somashekar Vs Asha R.D.	Bendre Kumar T
30	O.S. 56/2018 (EVIDENCE)		Govindaraju H.A. Vs Lingadevaru	B R Shivananda
31	O.S. 62/2018 (EVIDENCE) IA/1/2018		Kumar alias Shivakumar Vs Venkatappa	Ramesh Babu TR
32	O.S. 130/2018 (EVIDENCE)		Hanumanthaiah Vs Roseline Nalina	Shashidhara AS
<b>PLNTF EVIDENCE</b>				
33	O.S. 176/2019 (EVIDENCE)		Ramesh Vs Jayamma	Arun C S
34	O.S. 70/2020 (EVIDENCE)		M S Rudresh Vs M N Shivalingappa	B V Rajeev
35	R.A. 56/2017 (ARGUMENTS)		Rajamma Vs Joganna	Chintamani Ramasharma Balasubrahmanyam
36	M.V.C. 871/2018 (ARGUMENTS)		Nagaraju K.B. Vs Chikkanna V.	B.S.Madhusudhan
37	R.A. 82/2019 (ARGUMENTS) IA/1/2019		Veerabhadrachiah Vs Kempachiah	S R Ramakrishnaiah
38	M.C. 38/2019 (EVIDENCE)		Kavya.G.H Vs Nil	S Shankar
39	L.A.C. 243/2016 (ARGUMENTS)		Lakshamma Vs Special Land Acquisition Officer	H N Devaraja

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	M.A. 12/2018 (ARGUMENTS) 1A/1/2018		Basavaraju Vs Thimmakka	Shanthagowda

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI  
Smt.Radha S  
PRL CIVIL JUDGE ( JR. DN.) & JMFC  
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
<b>CROSS EXAMINATION OF DW</b>				
1	O.S. 173/2013 (EVIDENCE) IA/1/2013		H.S. Kantharaju Vs Rudranamma	K.K.S.
2	O.S. 59/2014 (EVIDENCE) IA/1/2014		P.C.Nataraju Vs Krishnamurthy	N.Sadashivaiah
3	O.S. 165/2015 (EVIDENCE)		D.M. Vishwanatha Vs V.N.Nanjegowda	S Basavarajaiah
<b>CROSS EXAMINATION OF PW</b>				
4	O.S. 235/2012 (EVIDENCE)		SIDDAGANGAMMA Vs GANGAMMA	B. SHIVAKUMAR
5	O.S. 382/2013 (EVIDENCE)		Rajanna Vs Nagaraju	C.R.Balasubramanyam
<b>ARGUMENTS BY ADV. PLFFS.</b>				
6	O.S. 173/2014 (ARGUMENTS)		Neelambike Vs Narasimhaiah	S.Ranganath
7	O.S. 349/2014 (ARGUMENTS)		A.M.Dinesh Vs A N Srinivasa	B.Chandiradhara
8	O.S. 343/2015 (ORDERS) IA/2/2020		Thimmegowda Vs Late Thimmaiah Dead by LRs	C.S.Madhu
9	O.S. 150/2010 (JUDGEMENT) IA/1/2010 IA/3/2010 IA/2/2010		C.K.YOGISH Vs KARYANNA	BORAPPA
10	O.S. 171/2019 (JUDGEMENT)		State Bank of India Vs Chikkaranjaiah	B Shivakumar
<b>11.00 AM to 02.00PM</b>				
11	O.S. 35/2012 (Objection) IA/1/2012		LAKSHMIDEVAMMA Vs NAGAI AH @ NAGANNA	LATHESWARI
12	FDP 43/2019 (Objection)		Chikkathayamma Vs Mangalamma	S Basavarajaiah
13	O.S. 144/2010 (ORDER ON IA)		Nil Vs Nil	



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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 23/2014 (ORDER ON IA) IA/1/2014		G.S.Sumangala Vs Gowamma	B.N.Mangaia
15	O.S. 217/2014 (HEARING)		Revanasiddaiah Vs Siddaramaiah	D.Gangegowda
16	O.S. 149/2020 (HEAR ON IA ) IA/1/2020		G.S.Mahesh Vs Nanjundaiah	Jagannatha K.S
17	O.S. 257/2020 (HEARING) IA/1/2020		Gangadhara N.K. Vs Kempanna	ShivaYogish BR
<b>LOK ADALATH</b>				
18	O.S. 145/2018 (A.D.R.)		Kaveri Grameena Bank/Sreenivasatah Vs Gangamma	C G Sathyanarayan
19	O.S. 195/2012 (EVIDENCE) IA/1/2012		VARALAKSHMAMMA Vs MANJUNATHA	KSHEERAKUMAR RAJ URS
<b>CROSS EXAMINATION OF PW</b>				
20	O.S. 170/2012 (EVIDENCE) IA/1/2012		RAMAIAH Vs GURUPRAKASH	KSHEERAKUMAR RAJ URS
21	O.S. 384/2013 (Further Chief of DW.1) IA/1/2013		Lakshmiddevamma Vs Renukamma	Sidaramanna.H.V
22	O.S. 79/2018 (Further Chief of PW.1)		Basavaraju Vs Srikantappa	Nandeешaiah
23	O.S. 169/2020 (SUMMONS)		G.B.Henjarappa Vs The chief officer, Pattana pachayathi, Gubbi	K G Narayana
24	O.S. 247/2020 (SUMMONS)		Shivanajamma Vs N.S.Kariyappa	B Chidanandamurthy
25	O.S. 253/2020 (SUMMONS)		N.T. Ramachandrashetty Vs Siddalingappa	T G Mahesh
26	O.S. 53/2019 (EVIDENCE)		Shanthala Vs B.Guruchanaabasappa	Prasanna Kumar
<b>Cases listed below are adjourned due to Covid 19</b>				
27	O.S. 283/2017	01.01.2021	Krishnamurthy	N Sadashivaiah

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<b>02.45 PM to 05.45PM</b>				
1	C.C. 538/2016 (SUMMONS)		CHELUR PS <b>Vs</b> Somashekara	
2	P.C.R. 76/2019 (SWORN STATEMENT)		Ranganatha.G. <b>Vs</b> Suresh.C.N.	C B Hemantharaju
<b>11.00 AM to 02.00PM</b>				
3	C.C. 146/2017 (FOR HBC)		CHELUR PS <b>Vs</b> Eeranna Alias Eerappa	
4	C.C. 218/2017 (FOR HBC)		CHELUR PS <b>Vs</b> Manu	
5	C.C. 379/2017 (CHARGE)		CHELUR PS <b>Vs</b> Siddalingappa	
6	C.C. 502/2016 (EVIDENCE)		CHELUR PS <b>Vs</b> Doddarangappa	
<b>FURTHER ARGUMENTS</b>				
7	C.C. 660/2011 (ARGUMENTS)		CHELURU <b>Vs</b> RUDRESHA	A.P.P T.G.M

**Cases listed below are adjourned due to Covid 19**

**CIVIL JUDGE AND JMFC, GUBBI**  
**Sri.Ganesha N**  
**ADDL. CIVIL JUDGE( JR. DN.) & JMFC**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 302/2020 (SUMMONS) IA/1/2020		M.D. Kumar Vs The Managing Director	E Hanumantharayappa
<b>11.00 AM to 02.00PM</b>				
2	O.S. 68/2018 (ARGUMENTS)		Jayaram Vs Gangadharaiah	C G Sathyanarayan
3	O.S. 114/2016 (SUMMONS)		Shivakumar Vs Thopaiah	C.R.Balasubramanyam
4	EX 27/2016 (SUMMONS)		H.D. Mariyappa Vs Chikkakempaiah	Vishwanath. T.B
5	EX 26/2018 (SUMMONS)		Guruchannabasavaiah Vs Nanjundamma	H L Somasundar
6	EX 19/2019 (SUMMONS) IA/1/2019		Gangadharaiah Vs Narayanappa	Arun C S
7	O.S. 288/2020 (SUMMONS)		State Bank of India Vs R. Venkateshaiah	Mohamed Afroz Ahmed
8	O.S. 354/2020 (SUMMONS) IA/1/2020		N. Mallesh Vs Rajanna	Bommalingeshwara S K
<b>AMENDMENT</b>				
9	O.S. 110/2016 (SUMMONS)		G.Vasanthkumar Vs G.Chandrashekhar	P.M.Pushpavathi
10	O.S. 176/2018 (SUMMONS) IA/1/2018		Kaveri Grameena Bank Vs B.L. Renukaiah	C G Sathyanarayan
11	O.S. 270/2018 (SUMMONS) IA/1/2018		Kaveri Grameena Bank Vs B.S. Rajendraprasad	Arun C S
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				
12	O.S. 189/2012 (SUMMONS) IA/1/2012		GIRISH Vs K.N.VEEERANNA	C.G. SATHAYANARAYANA
<b>SS TO DEFT. BY -SERVICE</b>				
13	O.S. 76/2020 (SUMMONS)		Ravikumar Vs Thimmaiah	ShivaYogish BR
<b>WRITTEN STATEMENT</b>				
14	O.S. 192/2008 (SUMMONS)		Hanumanthaiah Vs Nanjamma	Abdul Munaff

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 262/2020 (SUMMONS)		T.S. Nanjundiah Vs Huchaveeraiah @ Rajanna	Siddalingaiah B
16	O.S. 296/2020 (SUMMONS) IA/1/2020		Rangaiah Vs Rangaiah	N. Basavaraju
17	O.S. 310/2020 (SUMMONS) IA/1/2020		Bhaktavastala A.T. Vs Gowramma	D Manjunatha
18	O.S. 228/2018 (NOTICE)		Gopala Vs Venkatarangaiah	K G Narayana
19	O.S. 420/2018 (NOTICE)		Nagarathamma Vs Girjamma	H L Rajashekaraiiah
20	P and SC 2/2020 (APPEARANCE OF PARTY) IA/1/2020		Kempamma Vs Nil	S Ranganatha
21	FDP 14/2013 (STEPS)		K.K.Chikkegowda Vs K.Nagaraj	C.R.Balasubrahmanyam
22	O.S. 416/2016 (STEPS) IA/1/2016 IA/2/2016		Lakshamma Vs Pyaru Bee	K G Narayana
23	O.S. 258/2020 (HEAR ON IA ) IA/1/2020 IA/2/2020		G.R. Nagaraju Vs Mahalakshmi	N. Suresha
<b>CROSS EXAMINATION OF DW</b>				
24	O.S. 293/2009 (EVIDENCE)		Siddalingaiah Vs Nagappa	
25	O.S. 238/2011 (EVIDENCE) IA/1/2011		MAHADEVIAH Vs GANGANNA	S.K.RAMESH
26	O.S. 164/2012 (EVIDENCE) IA/1/2012		SHOBA BAI Vs SRINIVASA RAO	L.G.PRAKASH
<b>CROSS EXAMINATION OF PW</b>				
27	O.S. 2/2012 (EVIDENCE)		DANASHOORAIH Vs LALITHAMMA	C.R. BALASUBRAMANIAM
28	O.S. 214/2012 (EVIDENCE) IA/1/2012		JAYAMMA Vs NARASAMMA	K.G. NARAYANA
<b>DEFN EVIDENCE</b>				

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29	O.S. 57/2013 (EVIDENCE)		Vishveshwaraiah <b>Vs</b> D.V.Chandraiah @ Chandrashekaraiiah	C.R.B.
30	EX 14/2014 (Awaiting Report)		Narasimhaiah <b>Vs</b> Yallappa	H.V.Ranganathareddy
31	O.S. 96/2015 (Further Chief of DW.1) IA/1/2015		G.Santhoshkumar <b>Vs</b> Govindaiah	R.Chandrashekar

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<b>02.45 PM to 05.45PM</b>				
1	CrI.Misc. 91/2019 (NOTICE)		Nagamani <b>Vs</b> S.U. Vinodkumar	K M Srinivas
<b>BALANCE BY</b>				
2	CrI.Misc. 357/2019 (NOTICE)		Gangamma <b>Vs</b> Pandurangaiah	D Manjunatha
3	CrI.Misc. 69/2018 (Issue FLW to respondent)		Annapurna <b>Vs</b> Narasimhamurthy	M D Suresh
4	CrI.Misc. 167/2019 (Issue FLW to respondent)		Annapurna <b>Vs</b> Narasimhamurthy	Raveesh M P
5	CrI.Misc. 444/2014 (FOR NBW)		Jayalakshmi@Jayalakshmma <b>Vs</b> Puttaraju	K.S.R. K.M.S.
6	CrI.Misc. 165/2019 (A.D.R.)		Madhusri <b>Vs</b> Ravi (Punoeth)	N Sadashivaiah
<b>CONCILIATION</b>				
7	CrI.Misc. 179/2020 (A.D.R.)		M.S. Madhushree <b>Vs</b> M.B. Shivagangappa	R.P. Prakash
8	C.C. 455/2019 (FRAMING OF CHARGE OR PLEA)		excise department <b>Vs</b> Thimmaiah	APP Muniraja M
9	CrI.Misc. 14/2018 (Respondent Evidence)		Nandini B.R. <b>Vs</b> Ramesh	samrakshnadikarigalu

**Cases listed below are adjourned due to Covid 19**